

ORISSA HIGH COURT: CUTTACK

Dated, Cuttack the 8th September, 2017

NOTICE

Is hereby given for general information that the Hon'ble Court has decided to hold Special Benches (both Division and Single) for hearing of the Jail Criminal Appeals involving accused in custody on 09.09.2017 as per the details given hereunder.

Court No.	Name(s) of the Hon'ble Judges	Assignment	Date & Time of sitting
V 4 th Floor	Hon'ble Shri Justice I. Mahanty Hon'ble Shri Justice Biswajit Mohanty	Division Bench	09.09.2017 11.00 A.M.
II (Old Building)	Hon'ble Shri Justice B.K. Nayak	Single Bench	09.09.2017 11.00 A.M.
VII 4 th Floor	Hon'ble Shri Justice D. Dash	Single Bench	09.09.2017 11.00 A.M.

The Senior Secretaries/Secretaries, Personal Assistants, Sr. Stenographers, Jr. Stenographers, Court Masters & Court Peons attached to the respective Hon'ble Judges are hereby directed to attend the Special Benches Court much before the scheduled time.

By Order

Sd/-

Deputy Registrar (Judicial)

P.T.O.

Memo No. RJ.29(120) Dated: 08.09.2017

Copy forwarded to:

1. All Officers of the Court;
2. Court Officer-cum-Assistant Registrar;
3. All Superintendents/Section Officers of the Court;
4. Medical Officers of the Court;
5. The Sr. Principal Secretary to Hon'ble the Chief Justice / Addl. Principal Secretary / Senior Secretaries / Secretaries to Hon'ble Judges of the Court for placing the same before Their Lordships for kind information.
6. The Secretary, High Court Bar Association, Odisha, Cuttack for information.
7. The office of the Advocate General, Odisha, Cuttack for information.


Deputy Registrar (Judicial)

THE HIGH COURT OF ORISSA, CUTTACK

LIST OF BUSINESS FOR SATURDAY THE 9TH SEPTEMBER, 2017

COURT NO - V (4TH FLOOR)

09/09/2017

AT 11:00 A.M.

THE HON'BLE MR. JUSTICE I.MAHANTY

AND

THE HON'BLE MR. JUSTICE BISWAJIT MOHANTY

FOR HEARING

- | | | |
|--|--|--|
| 1. JCRLA 83/2004
(With LCR & two sets of Paper books.) | SUREN MUNDA
V/S
STATE | MR.PRASANTA KU. MOHANTY-2
S.SINGH, MR.H.K.MALLIK
GA |
| 2. JCRLA 88/2004
(With LCR & 2 sets of Paper Book.) | SUNDARRAI KURTADI
V/S
STATE | MR.L.N.RAITSINGH
MR.P.K.JENA
GA |
| 3. JCRLA 92/2004
(With LCR & PBs.) | SHYAMA GANDA
V/S
STATE | MR.J.K.KHANDAYATRAY

GA |
| 4. JCRLA 93/2004
(With LCR & PBs.) | ADHISWAR KANHAR
V/S
STATE | MR.P.K.MOHANTY-2

GA |
| 5. JCRLA 98/2004
(With LCR & PBs.) | MADHUSUDAN SAHU
V/S
STATE | M/S.A.K.DALEI
P.K.SAHU(2)
GA |
| 6. JCRLA 105/2004
(With L.C.R.& P.B.) | DASARA MUNDA
V/S
STATE | MRS.NAMITA CHAKRAVARTY

GOVT.ADVOCATE |
| 7. JCRLA 110/2004
(MC.17/05 at fl.A for bail. With L.C.R & P.B.) | GOPAL SAGAR
V/S
STATE | MR.HRUSHIKESH TRIPATHY |
| 8. JCRLA 115/2004
(With L.C.R & P.B.) | PRASAD BARIHA
V/S
STATE | MR AKASH KU BEHERA

GOVT.ADVOCATE |
| 9. JCRLA 117/2004
(With LCR & 2 sets of Paper Book.) | BHAKULU KISAN
V/S
STATE | MR.PRADYUMNA KI.SAHOO.

GOVT.ADVOCATE. |
| 10. JCRLA 119/2004
(MC.142/14 is at fl.A for bail. With L.C.R & P.B.) | KATHI @ PRATAP CH.
V/S
STATE | MR.S.R.SUBUDHI

GOVT.ADVOCATE |
| 11. JCRLA 122/2004
(With LCR & 2 sets of Paper Book.) | PANU CHARAN BEHERA
V/S
STATE | M/S.R.K.PRUSTY
B.C.MAJHEE, D.DASH, S.R.CHHATOI
GOVT ADVOCATE |
| 12. JCRLA 126/2004
(With L.C.R.& P.B.) | KANHU MOHAKUD
V/S
STATE | MR DILLIP KU MOHANTY

MRS MEERABAI BHANJA |
| 13. JCRLA 131/2004
(With LCR & two sets of Paper book.) | BHARAT MUNDA
V/S
STATE |

MR RAMESH MOHANTY |
| 14. JCRLA 141/2004
(With L.C.R.& P.B.) | ANUPRAM YADAV
V/S
STATE |

MR.DEBI PRASAD KANUNGO |
| 15. JCRLA 146/2004
(With L.C.R.& P.B.) | BIKRAM NAYAK
V/S
STATE OF ORISSA | GOVT.ADVOCATE
MR GYANENDRA CH SWAIN |
| 16. JCRLA 147/2004
(With L.C.R & P.B.) | DIJABAR MOHARANA
V/S
STATE OF ORISSA | GOVT.ADVOCATE
M/S.ANURAGA MOHAPATRA |
| 17. JCRLA 16/2005
(With LCR and P.B.) | TANA @ PHUTKARA
V/S
STATE | D.C.SWAIN, G.K.NANDA |
| 18. JCRLA 19/2005
(With L.C.R.& P.B.) | DUTIA PUTEL
V/S
STATE | M/S.A.K.DALAI
R.KHATUA, G.MUDULI |
| 19. JCRLA 29/2005
(With L.C.R.& P.B.) | RAMNATH KISKU
V/S
STATE | M/S.D.PRADHAN
G.BEHERA, S.K.MOHANTY, N.DAS. |
| 20. JCRLA 30/2005
(With L.C.R.& P.B.) | BHASKAR BARIHA
V/S | M/S.NAYAN BEHARI DAS
B.R.MOHANTY |

21. JCRLA 33/2005 (With LCR & PBs.)	STATE MANU HARIJAN V/S STATE	MRS.NAMITA CHAKRABARTY
22. JCRLA 35/2005 (With LCR & PBs.)	STATE SONU CHALLAN V/S STATE	MR.JYOTI PATNAIK
23. JCRLA 36/2005 (With LCR & PBs.)	STATE BUDURAM GANDA V/S STATE	MR.SANATAN BARIK
24. JCRLA 37/2005 (With LCR & P.B.)	STATE DUSTI@YUDHISTIR KISA V/S STATE	SMT.CHHAYARANI ROUT@SAHOO
25. JCRLA 42/2005 (With LCR & PBs.)	STATE RANJAN NAIK V/S STATE	M/S.P.K.MISHRA(1) SMT.P.MISHRA, MISS.S.KHUNTIA
26. JCRLA 45/2005 (With LCR & PBs.)	STATE NILU@NIHAR RANJAN V/S STATE	MR.MANORANJAN KAR
27. JCRLA 52/2005 (With LCR and sets of paper book.)	STATE PIUS BARUA V/S STATE	MR.B.N.SATPATHY
28. JCRLA 55/2005 (With L.C.R.& P.B.)	STATE RAMESH PODHA V/S STATE	M/S.SMT.P.MISHRA P.K.MISRA-I, MS.S.KHUNTIA
29. JCRLA 60/2005 (With LCR & PBs.)	STATE KAILASH JANI V/S STATE	SMT.REENA NAYAK
30. JCRLA 61/2005 (With LCR and PB.)	STATE LAMBODAR MUNDA V/S STATE	M/S SARMISTHA NAIK,KIRAN ROUT.
31. JCRLA 62/2005 (With LCR & P.Bs)	STATE BHALU @ HADI V/S STATE	M/S.AJAY KU.SETHI C.R.NANDY, K.K.SATAPATHY
32. JCRLA 67/2005 (Order Nos.04 & 05 may pls.be seen. MC.28/17 at fl.B for bail. This case is ready for hearing. With LCR & PBs.) Adj.....	STATE DASARA MUNDA V/S STATE	M/S. CHITTA RANJAN SAHU MRS.S.R.SAHOO
33. JCRLA 71/2005 (With LCR & PBs.)	STATE MAHALI EKKA V/S STATE	MR.B.MISHRA
34. JCRLA 73/2005 (With LCR & PBs.)	STATE ISWAR LAHARA V/S STATE	
35. JCRLA 83/2005 (With ICR and PBs)	STATE KARPURA GAUDA V/S STATE	MR.P.C.DAS
36. JCRLA 85/2005 (Prisoners petition at fl.A praying for engagement of Mr.Biswajit Nayak,adv. With LCR & PBs.)	STATE BATRI SANTA V/S STATE	MR.DAMODAR SAHU M/S.BISWAJIT NAYAK, B.K.SAHOO, S.SAMAL GOVT.ADV.
37. JCRLA 87/2005 (With LCR & PBs.)	STATE RUPASINGH MAJHI V/S STATE	M/S.D.P.MOHANTY A.N.GARNAIK
38. JCRLA 94/2005 (With LCR & PBs.)	STATE SIMALU PRADHAN V/S STATE	MR D.K.RATH
39. JCRLA 102/2005 (With LCR & PBs.)	STATE SHYAMLAL KISSAN V/S STATE	M/S.M.R.DASH M.K.PATI, A.K.MOHAPATRA
40. JCRLA 108/2005 (With LCR & PBs.)	STATE CHARA ORAM V/S STATE	MR.SUJIT KU.GUPTA
41. JCRLA 132/2005 (With LCR & PBs.)	STATE HABIL SINDHU V/S STATE	MR.ADITYA KU.PATANAIK-1
42. JCRLA 135/2005 (With LCR & PBs.)	STATE ANANDA JANI V/S STATE	MR.SUBHASHREE MOHANTY
43. JCRLA 140/2005 (MC.54/11 at fl.A for bail. With LCR & PBs.)	STATE LODHA BARA V/S STATE	SUBHASHREE PRADHAN M/S.RAJENDRA N.ROUT, B.K.PATRA, K.RAMDAS
44. JCRLA 142/2005 (With LCR and 2 sets paper book.)	STATE ANU KARAN TAPPO V/S STATE	MR. PRADEEP KUMAR KHUNTIA.
45. JCRLA 155/2005	STATE JANI NARASINGHULU	M/S.SIDHESWAR MOHANTY

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|-----|---|----------------------------------|--|
| | (With LCR & PBs.) | V/S
STATE | L.N.PATEL |
| 46. | JCRLA 158/2005
(With LCR & PBs.) | LUSKU MARANDI
V/S
STATE | M/S.R.K.SAHOO
N.P.PATTNAIK |
| 47. | JCRLA 26/2006
(With LCR & PBs) | KAIRA MUNDA
V/S
STATE | MISS.SANJIBANI MISHRA
GOVT.ADV. |
| 48. | JCRLA 38/2006
(With LCR & PBs) | GURU SISA
V/S
STATE | MR.PRAVAT KU.MOHANTY
GOVT.ADV. |
| 49. | JCRLA 91/2006
(With LCR & P.B.) mention | RAMU GOND
V/S
STATE | MR.ANUPAM RATH
GOVT. ADVOCATE |
| 50. | JCRLA 90/2008
(MC.60/17 at fl.C for bail.
Prisoners petition at fl.B for
engagement of Mr.Jagabandhu
Sahu,adv. This case is ready for
hearing. With LCR & PBs.)
Mention..... | SUNADHAR BAG
V/S
STATE | MR.DIBYASHREE RAY
(M/S.H.M.DHAL, B.B.SWAIN),
(MR.JABANDHU SAHU) |
| 51. | JCRLA 36/2010
(Order No.04, Dtd.11.07.17 may
pls.be seen. MC.66/16 at fl.A for
bail. 2nd copy of above
misc.case not filed. MC.53/17
at fl.B for interim bail. Affidavit
filed by the Senor
Superintendent Circle Jail,
Sambalpur at fl.C may kindly be
seen. MC.84/17 at fl.D for bail.
With LCR & PBs.) Mention | M.SIVA PRASAD
V/S
STATE | MR.NEPTUNE DAS
M/S.BIJAY KUMAR RAGADA, L.N.PATEL,
A.PRADHAN, N.K.DAS |
| 52. | JCRLA 32/2011
(Order No.09, Dtd.02.12.16 may
kindly be seen. With LCR &
PBs.) | PARIKHITA DEHURY
V/S
STATE | M/S.B.K.BEHERA
J.K.ACHARYA., MR.SAMARENDRA
MOHANTY. |

COURT NO - II (OLD BUILDING)

09/09/2017

AT 11:00 A.M.

THE HON'BLE MR. JUSTICE B.K.NAYAK

FOR HEARING

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|----|--|---|---|
| 1. | JCRLA 13/2002
(With LCR & PB.)

WITH CRA 119/2002 | GULI BEHERA
V/S
STATE
GARIBA @ GIRISHA
V/S
STATE | MISS SWAPNA MOHAPATRA
GOVT. ADVOCATE
M/S. B.K.MOHANTY
N.K.PRAHARAJ, B.K.PATTNAIK |
| 2. | JCRLA 49/2010
(With CRLA 478/12, a disp. of
case.With LCR & PB.)
WITH CRLA 188/2010

WITH CRLA 267/2010

WITH CRLA 241/2013
(C.copy of the impugned
Judgment not filed. A Copy of
P.B. has already been sent to
the counsel for appellatnt
through the High Court Legal
Service Committee in JCRLA
49/10.) | KRUSHNA BEHERA
V/S
STATE
SARBESWAR@SARBA KHIL
V/S

STATE
BISHNU BEHERA
V/S
STATE
GITU@JEETU MAJHI
V/S
STATE | MR.ADITYA KU. MOHAPATRA
GOVT.ADV.
M/S.BIJAYA KU.RAGADA
L.N.PATEL, N.K.DAS, D.SETHI,
M/S.L.SAMANTRAY, B.PRADHAN,
R.L.PRADHAN, J.SAMANTRAY, G.DAS,
MR.AKSHAYA BISWAL
GOVT.ADV.
M/S.MAITRIJIT MOHANTY
P.S.NAYAK
GOVT.ADV.
MR.ADITYA KUMAR MOHAPATRA |
| 3. | JCRLA 14/2012
(With LCR & PB.) | ABHIRAM SORENG@KHADI
V/S
STATE | MR.R.DAS NAYAK |
| 4. | JCRLA 35/2012
(Prisoners petition of appellatnt
at fl.A praying for engagement
of Mr. Bharat Bhusan Routray,
Adv. In the meantime Mr.
B.B.Routray, Adv. filed V.nama
for appellatnt. Other two | SANKIRTAN KHADIA
V/S
STATE | MR. TUSARKANTA SAHOO,
MR.B.B.ROUTRAY, MISS GEETANJALI
MAJHI
G.A. |

prisoners petition of appellant received at fl.B & C praying for engagement of Miss Geetanjali Majhi, Adv. In the meantime Miss Geetanjali Majhi, Adv. filed V.nama for appellant. MC.52/17 at fl.D for bail. This case is ready for hearing . With LCR & PB.)

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| WITH JCRLA 34/2012
(Prisoners petition of appellant received at fl.A praying for engagement of Mrs. Bharati Dash, Adv. In the meantime M/S Bharati Dash & Santosh Sethi, Adv. filed V.nama.) | RAGHU SIKHA
V/S
STATE | MR.DAMODAR SAHU, M/S BHARATI DASH, SANTOSH SETHI
G.A. |
| 5. JCRLA 44/2012
(With LCR & PB.) | KANGALI@CHATURBHUJA
V/S
STATE | MR. S.S. MISHRA
GA |
| 6. JCRLA 48/2012
(With LCR and PB) | TUNA@CHURUKA@NIRANJA
V/S
STATE | MD.AZAD.
GOVT.ADVOCATE |
| 7. JCRLA 64/2012
(With LCR and PB) | JAYARAM KUMAR
V/S
STATE | MT.DILLIP KUMAR MOHANTY
GOVT.ADVOCATE |
| 8. JCRLA 72/2012
(With LCR and PB.) | JAGA PENTHEI
V/S
STATE | MR.PREM KUMAR PATNAIK
GOVT.ADVOCATE |
| 9. JCRLA 79/2012
(With LCR & PB.) | KAMA BAG
V/S
STATE | MR. D. RAY
GA |
| 10. JCRLA 88/2012
(Prisoners petition of appellant at fl.A praying for engagement of Mr. D. Nayak in this appeal. With LCR & PB.) | MD.BABU KHAN
V/S
STATE | MRS. N. MOHANTY, MR. S.K. MOHANTY,
(MR. D. NAYAK)
GA |
| 11. JCRLA 1/2013
(With LCR & PBs.) | TIKEI PRADHAN
V/S
STATE | M/S P.P.K.PANDIT, A.BEHERA, M/S
K.C.DAS |
| 12. JCRLA 6/2014
(With LCR & PB.) | JADA@JAGABANDHU MALI
V/S
STATE | SRI GOPAL KRUSHNA NAYAK |
| 13. JCRLA 56/2014
(With LCR & PBs.) | BIRSING MUNDA
V/S
STATE | MR.RADHARAMAN DAS NAYAK |

COURT NO - VII (4TH FLOOR)

09/09/2017

AT 11:00 A.M.

THE HON'BLE MR. JUSTICE D.DASH

FOR HEARING

- | | | |
|---|--|--|
| 1. JCRLA 89/2012
(Prisoners petition of appellant at fl.A, B, C & D praying for engagement of Mr. D. Nayak, Adv. in this appeal. With LCR & PB.) | MD.ABDUL BASAR MULLA
V/S
STATE | MR. S.S. MISHRA,(MR. D. NAYAK) |
| 2. JCRLA 13/2014
(With LCR & PB.) | AJAYA DIGAL
V/S
STATE | SRI.PREM KUMAR PATTNAIK |
| 3. JCRLA 27/2014
(With LCR & PB.) | TEJI@KHIRASINDHU SAR
V/S
STATE | MR.AUROVINDA MOHANTY |
| 4. JCRLA 45/2014
(With LCR & PB.) | DILIP KU.PRADHAN
V/S
STATE OF ODISHA | MR.BISWAJIT NAYAK, B.R.SAHU,
S.SAMAL |
| 5. JCRLA 55/2014
(With LCR & PB.) | UPENDRA BARIK
V/S
STATE OF ODISHA | MR.CHITTA RANJAN SAHOO |
| 6. JCRLA 63/2014
(With LCR & PB.) | DUKHA@DUKHIRAM BEHER
V/S
STATE | MR.KARUNAKAR DAS |
| 7. JCRLA 65/2014
(With LCR & PBs.) | KALANDI@KELU DAS@ROU
V/S
STATE | MR.TUSAR KANTA SAHOO, C.MOHANTY,
K.K.BHUYAN |
| 8. JCRLA 68/2014
(MC.49/15 at fl.B for early hearing of the appeal. MC.50/15 | MOHADEV GOND
V/S | MR.TUSHAR KANTA SAHOO
MR. RABINDRA NATH NAYAK,
M/S.MANDAKINI PANDA |

	at fl.C for Bail. With LCR & PBs.)	STATE	
9.	JCRLA 19/2015 (MC.47/15 at fl.A for bail. Prisoner petition at fl.B. with LCR & P.B.)	MITU@DEBARAJ JENA V/S STATE OF ORISSA	M/S.KANANBALA RAY CHOUDHURY(AMICUS CURIAE) SMT.B.MOHANTY
10.	JCRLA 50/2015 (MC.49/17 at fl.A for bail. With LCR & PB.)	DASRU GANDHA@SANTOSH V/S STATE OF ORISSA	M/S.MISS ANIMA KUMARI DEI S.MOHANTY
11.	JCRLA 58/2015 (MC 2/16 at Fl.B for stay realization of fine. MC 3/16 at fl.C for bail. With LCR and P.B.)	UMESH RAM V/S STATE OF ORISSA	M/S.MANDAKINI PANDA
12.	JCRLA 39/2016 (With LCR & PBs.) WITH JCRLA 40/2016	MANOJ KU.SWAIN V/S STATE OF ORISSA SATRUGHNA DALEI V/S STATE OF ORISSA	M/S.MANDAKINI PANDA GOVT. ADVOCATE M/S.MANDAKINI PANDA
13.	JCRLA 9/2017 (With LCR & PB.)	LAXMAN NAYAK V/S STATE OF ORISSA	GOVT. ADVOCATE M/S D.P.PRADHAN
